

**Statement-II**

*Details of funds allocated for voluntary village relocation under the Centrally Sponsored Scheme of Project Tiger during last three years and the current year*

(₹ in lakhs)

Sl. No.	Name of Tiger Reserve	2011-12	2012-13	2013-14	2014-15
1.	Achanakmar (Chhattisgarh)	260.810	0.00	0.00	0.00
2.	Nagarahole (Karnataka)	944.937	0.00	0.00	0.00
3.	Bandhavgarh (Madhya Pradesh)	2069.99	0.00	0.00	0.00
4.	Kanha (Madhya Pradesh)	1608.000	3857.00	2800.00	2415.00
5.	Dampa (Mizoram)	0.00	227.00	0.00	0.00
6.	Ranthambhore (Rajasthan)	(-) 600.00	2600.00	0.00	0.00
7.	Sariska (Rajasthan)	600.00	1079.117	0.00	0.00
8.	Melghat (Maharashtra)	739.190	0.00	0.00	2000.00
9.	Tadoba-Andhari (Maharashtra)	2264.135	0.00	2164.00	0.00
	TOTAL	7787.062	7763.117	4964.00	4415.00

**Impact of GM crops**

1277. SHRI DEVENDER GOUD T.: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) the details of each of 13 Genetically Modified (GM) crops ready for field trials, and how does some of the above crops helps in food security;

(b) whether it is a fact that GM crops would harm soil, human health and environment; and

(c) if so, whether any long-term impact assessment study on human health and soil of above GM crops had been made; and if so, the outcome of the same?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) The Genetic Engineering Appraisal Committee (GEAC) has recently approved twelve Genetically Modified (GM) crops for experimental field trials for the purpose of generating biosafety data these are: cotton, rice, castor, wheat, maize, groundnut, potato, sorghum, brinjal, mustard, sugarcane, and chickpea. GM crops have beneficial traits such as insect

resistance and herbicide tolerance, stress tolerance, fungal resistance, disease resistance, salt tolerance, drought tolerance, enhance yield and nutrition etc., that may help in food security.

(b) and (c) In view of various concerns related to the safety, efficacy and agronomic performance of transgenic seeds, extensive evaluation and regulatory approval process takes place before any GM plant is approved for commercial cultivation. GM crops particularly GM corn, canola, soybean and cotton are being cultivated and consumed by human beings as well as animals in many countries world over as food, feed and processed products. There is no scientific evidence to prove that GM crops would harm soil, human health and environment.

#### **Cancellation of slate mining in Himachal Pradesh**

1278. SHRIMATI VIPLOVE THAKUR: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether it is a fact that hundreds of families of village of Khaniara in Himachal Pradesh depending on mining of slates on the Dhauladhar mountains, have been rendered unemployed due to cancellation of *ad hoc* permission for mining;

(b) if so, the details thereof, along with the reasons therefor; and

(c) the steps taken/being taken by Government to reinstate their employment?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) to (c) Final approval under the Forest (Conservation) Act, 1980 for diversion of 25 ha of forest land for slate mining in favour of Industries Department, Himachal Pradesh in Dharamshala Forest/ Division was accorded by the Central Government on 31.10.2002. Mining activities in the said area have been suspended due to non-payment of ₹ 1,64,25,000/- towards the cost of Net Present Value (NPV) in accordance with the Hon'ble Supreme Court Order dated 30.10.2002 and 15.09.2006 passed in IA. no. 566 in WP (C) no. 202 of 1995 wherein it is specifically directed that NPV shall be recovered in all cases where final approval under the Forest (Conservation) Act, 1980 was accorded after 30.10.2002 irrespective of the date of 'in-principle approval'. In the extant case, final approval was accorded on 31.10.2002 and hence the payment of NPV is mandatory. The suspension of the mining activities will be withdrawn once the requisite payment of NPV is realized from the User Agency.